GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA UNSTARRED QUESTION NO. 503 ANSWERED ON 24TH JULY, 2025

FAILURE OF TELECOM RECOVERIES

503 SHRI RANDEEP SINGH SURJEWALA:

Will the Minister of Communications be pleased to state:

- (a) the total amount of recovery outstanding/due from telecommunications service providers to the Department of Telecommunications over the last five years and the reasons for non recovery; and
- (b) whether any amount also remains outstanding/unrecovered by BSNL/MTNL from private telecom operators on account of uses or otherwise if so, the amount thereof and the reasons for non-recovery?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT (DR. PEMMASANI CHANDRA SEKHAR)

- (a) The total amount of recovery outstanding/due from major telecommunications service providers to the Department of Telecommunications over last 5 years along with the reasons for non recovery is enclosed in **Annexure -I.**
- (b) Yes, certain amounts are outstanding from private telecom operators to BSNL and MTNL on account of Interconnection Usage charges, Tower Leased Out to other TSPs. The total amount outstanding/unrecovered by BSNL/MTNL from private telecom operators is enclosed in **Annexure -II**.

ANNEXURE-I

As per Union Cabinet decision (July 2022), AGR dues to be examined by Committee of Secretaries for further action.

Dues other than AGR-related

As per Cabinet approval (OM No.

02.08.2022), AGR dues to be settled through equity conversion

Dues other than AGR-related

amounts are under dispute.

dated

amounts are under dispute.

20-28/2022-PR

upto 2027.

on 31.03.2025) (Amount in Rs. Crores) Name of licensee Total S.no. **Reasons for non-recovery** Dues* Under dispute and litigation. 1 Bharti Group 4515.79 2 Vodafone Group 3529.48 Due to litigation. Tata Group (TTSL/TTML) Due to litigation. 3 2.40 4 Reliance Jio Infocomm Limited 1156.13 Due to litigation.

9203.80

1026.75

57.00

1083.75

10287.55

Sub-Total (1 to 4)

Sub-Total (5 to 6)

Grand Total

MTNL

BSNL

5

6

Outstanding/due amount from Major Telecom Access Service Providers for the last Five years (as

^{*} Dues are subject to revision on the basis of representations by TSPs, Departmental assessments, CAG/Special Audits, Court Cases etc. These dues are with interest as on 31.03.2025.

ANNEXURE-II

Outstanding/ unrecovered amount by BSNL/MTNL from private Telecom Operators

(Amount in Rs. Crores) **Type of Dues** Sr. Name **Outstanding/unrecovered** Reasons for non recovery No. of TSP amount from private **Telecom operators** • Dispute against the outstanding IUC amount, including litigations courts. • Some TSPs has closed their businesses; or are under liquidation / Outstanding dues of 1 **BSNL** 1108.87 Resolution Corporate Insolvency **IUC** Process. of insolvent/liquidated Claims companies are filed in CIRP; recovery subject **NCLT** to proceedings/resolution plan. • ₹21.29 Cr under dispute (pending with NCLT) Outstanding dues • ₹257 Cr billed in last 3–6 months from Tower leased 386.86 ₹108 Cr under discussion (issues out like site exit charges, DG set charges, SLA deductions) Total (A) 1495.73 • Dues are under dispute for payment, Outstanding dues of operators under are 2 MTNL. 153.14 IUC insolvency/liquidation proceedings. Outstanding dues from Tower leased 132.91 • Disputed with operators. out Total (B) 286.05 **Grand Total (A+B)** 1781.78
